NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No. CA 682/16	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	IA 13/17 in Sl.No.19/ 2017	Hearing	391 394	e-Mudra Ltd.	

SL. NAME (IN CAPITAL)

DESIGNATION
SENTATION TO WHOM

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)

P.K. ARJUN

B. Pelihmer

I sayar Associales

Counsel for the petitioner is present. He requested time. List it on 09.03.2017.

MEMBER (J

MEMBER (T)